

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Review Petition No. 10 of 2016  
In Appeal No. 185 of 2013**

**Dated : 3<sup>rd</sup> January, 2017**

**In the matter of:**

**Bhaskar Shrachi Alloye Ltd.**

...

**Review Petitioner(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr.**

...

**Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **9<sup>th</sup> February, 2017.**

Court Master

*suman*